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Court No.1

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration O.A. No.982 of 1987

Jagdish Narain Pandey ..... Applicant  
Versus  
Union of India & Another ..... Respondents.

Hon. Ajay Johri, A.M.

This case was admitted on 23.12.1987. A notice was issued to the respondents to file reply by 10.2.88 and thereafter rejoinder by 22.2.1988 before the Deputy Registrar (J). The case was listed before the Registrar on 22.2.1988 and no one appeared for the parties. The case was listed again on 24.3.88, 27.4.88, 20.5.88 and 7.7.1988 and neither any reply has been submitted by the respondents nor the applicant has presented himself for pleading his case. Today the case has been listed for hearing before us. No body is present on behalf of the applicant and the respondents have also failed to file any reply to the application. The case is dismissed for non prosecution and for default of the applicant.

अजय जोहरी  
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Member (A)

Dated the 2nd August, 1988.

RKM